#### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 211 OF 2017

## Dated: 18<sup>th</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: NTPC Limited Vs.				Appellant(s)
Uttar Pradesh Power Corporat	ion Limite	ed & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Poorva Mr. Shubha	0	
Counsel for the Respondent(s)	:	Mr. Pradeer Mr. Manoj k		na for R.1
		Ms. Ranjan Ms. Rishika		

# <u>ORDER</u>

All the respondent have been served and affidavit of service is filed. However, except Respondent Nos. 1 & 5, nobody has entered appearance on behalf of other respondents.

Learned counsel for Respondent Nos. 1 & 5 state that Respondent Nos. 1 & 5 do not wish to file any reply. Therefore, pleadings are treated to be complete.

List the matter for hearing on 13.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk